

C. A. T. Bench, JAIPUR

Date of Order	Orders
<u>27.1.93</u> 3.2.93	Mr. P. S. Sharma Counsel brief holder for Mr N. K. Mishra Counsel for the applicant Register & put up in Court for admission on 3.2.93 <i>aliquot of 892/92</i> <i>[Signature]</i> REGISTRAR C.A.T. JAIPUR Mr. N. K. Mishra - Counsel for petitioner M.P. is allowed and the O.A is restored as per orders in M.P. No. 53/93. <i>[Signature]</i> (B. B. Mahajan) Member (Adm.) <i>[Signature]</i> (D. L. Mehta) Vice-Chairman
	Copy sent to the app & sent up to M.P. 53/93 1404892 vide <u>10.96</u> Date <u>11-2-93</u> <i>[Signature]</i> <u>11/2/93</u>